रेलवे रेस्तोरांट (उपाहार गृह)

९६०. ठाकुर युगल किझोर सिंह : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या रेलों के उपाहारगृहों को आदेश दिया गया है कि सब्जियां बनाने के लिये डालडा का प्रयोग करें; और
- (स) क्या यह सच है कि इस कारण इन उपाहार गहों में शुद्ध भी मिलना असम्भव हो गया है?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) No. There is, however, no objection to the use of Dalda or any other Hydrogenated Oil as a cooking medium in catering establishments on Railways after exhibiting a notice to this effect.

(b) Does not arise in view of reply to (a) above.

TEA LABOURERS

961. Shri K. P. Tripathi: Will the Minister of Labour be pleased to state:

- (a) whether any bonus has been paid to Tea labour in Assam Valley, Cachar, Tripura, Dooars and Terai, or Darjeeling out of the profits of 1952, 1953 or 1954;
 - (b) if so, how much; and
- (c) the steps, if any, that Government intend to take to secure to the tea labour such bonus out of these earnings for each of these years?

The Deputy Minister of Labour (Shri Abid Ali): (a) to (c). Available information shows that the Indian Tea Association has recommended to all its members in Cachar, Dooars, Terai and Darjeeling that all employees should be recompensed for what they lost as a result of reduction In their minimum wage if the profit made by the estates in 1953 is greater than the loss suffered by them in 1952. The extent of payment to be

made to each worker is to depend upon the balance available for the purpose and upon the number of days worked by the individual during the period of wage out.

Some tea gardens in Tripura pay Fagua Bonus and Puja Bonus to their workers but the rate is not uniform for every garden. Profit bonus has, however, not been paid to tea garden workers in Tripura for the years 1952. 1953 or 1954.

RAILWAY QUARTERS

962. Shri Ramji Verma: Will the Minister of Railways be pleased to state:

- (a) whether it is a fact that separate bath rooms and latrines are required to be provided in each of the newly constructed Class IV staff quarters according to the specifications approved by Government;
- (b) whether separate bath rooms and latrines have actually been provided in each of the Class IV Railway Staff quarters recently constructed in Kishanganj, Delhi; and
 - (c) if not, the reasons therefor?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) The current standards provide for separate latrines and washing places to be provided in individual single storeyed quarters and Class IV staff.

(b) and (c). The provision of individual latrines in multi-storeyed quarters would be uneconomical. Common baths and latrines have, therefore, been provided in the double-storey type-I quarters built at Delhi Kishanganj.

BERHILGANJ-BAHROICH RAILWAY LINE

963. Shri R. S. Lal: Will the Minister of Railways be pleased to state:

(a) whether any representation has been received for opening of a new line between Berhilganj and Bahroich via Bansi Domriganj, Utraula Balrampur which will connect four Districts, six Tehsils and 24 Towns; and

(b) if so, the steps that are being taken in the matter?

The Deputy Minister of Railways and Transport (Shri Alagesan): Yes, Sir.

(b) The proposal will be examined if and when recommended by the State Government.

New Railway Station Between Busti AND MINDERN

964. Shri R. S. Lal: Will the Minister of Railways be pleased to state:

- (a) whether there is any proposal to construct a new Station between Busti Mindern Stations in the Busti District on the North Eastern Railway to remove the great inconvenience experienced by the public; and
- (b) if so, the steps that are being taken in the matter?

Deputy Minister of Railways and Transport (Shri Alagesan): and (b). A proposal for opening a new station near Orwara between Basti and Munderwa stations was recently examined by the North Eastern Railway and dropped as it lacked financial justification. The proposal is, however, under further consideration on public amenity grounds. As there is no station as 'Mindern' on the N.E. Rly., it is presumed the reference is to 'Munderwa'.

हापुड़ का देलीकीन एक्सचेंज

९६५. श्री विगम्बर सिंह : क्या संबार ्रमंत्री यह बताने की कुपा करेंगे कि:

(क) क्या यह सच है कि हापुड़ के टेलीफोन एक्सचेंज के अघीक्षक के बताव के बिरुद्ध अधिकारियों को बहत से तार और निवेदन शेखे गये हैं; जैसा कि ५ अगस्त, १९५४ के "वीर अर्जुन" में छपा है ; और

(स) यदि हो, ती सरकार ने इस अधिकादी के विदद्ध क्या कार्यवाही की है ?

The Deputy Minister of Communications (Shrì Raj Bahadur); (a) The reply is in the affirmative.

Written Answers

(b) Inquiry has been completed on some parts of the complaint while others are still under investigation. So far no irregularity has been established and as such the question taking action against the Engineering Supervisor has not arisen.

SHIPPING COMPANIES

966. Sardar Akarpuri: Will the Minister of Transport be pleased to

- (a) the names of the foreign shipping companies, if any, which are engaged in carrying Governmen: cargoes to India; and
- (b) the reason why these ships are engaged when Indian ships are available?

The Deputy Minister of Railways and Transport (Shri Alagesan): Information is available only in respect of the shipping companies gaged in the shipment of Government stores purchased on an F.O.B. basis through the India Store Department, London, and the India Supply Mission, Washington. A statement showing the required information as far as it is available for the period from 1st January to 30th July, 1954, is attached. [See Appendix IX, annexure No. 13]. Shipping arrangements for Government cargoes purchased on a C.I.F. and F.O.R. basis are generally made by the suppliers themselves, and no information is available regarding the foreign shipping companies engaged in carrying such cargoes. Comers and P

(b) Indian ships are always utilised to the maximum extent possible as and when they are available.

AERODROME AT RUNGAILUNDA

- 967. Shri Sanganna: Will the Minister of Communications be pleased to
- (a) whether Government propose to construct an aerodrome at Rungailunds